

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.401
E.P/ 84/424/ND/2019

IN THE MATTER OF:

Pratibha Sapra and Anr. ...

Applicant

Versus

Thapar Agro Mills Ltd. ...

Respondent

Order under Section 73 (4).

Order delivered on 01.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present at the time of virtual hearing of the matter. Court Officer may serve e-notice to both the parties i.e. applicant/petitioner as well as respondent to appear before this Tribunal on the next date of hearing without fine.

Post this matter on 12.01.2023.

-Sd-

P.S.N. PRASAD
MEMBER (JUDICIAL)